## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 197/73(4)/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

Name of the Company:

Ravindra A Joshi

V/s.

Neesa Leisure Ltd.

Section of the Companies Act:

S.NO. NAME (CAPITAL LETTERS)

Section 73(4) of the Companies Act, 2013

REPRESENTATION telonoges BHATT RAVISH

**DESIGNATION** 

**SIGNATURE** 

## **ORDER**

None present for Petitioner. Learned Advocate Mr. Ravish Bhatt present for Respondent.

Petitioners arguments treated as heard. Learned Advocate Mr. Ravish Bhatt filed Vakalatnama for Respondent.

Heard arguments of Learned Counsel for Respondent.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 26th day of October, 2017.